### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 1217 TO BE ANSWERED ON 9<sup>TH</sup> FEBRUARY. 2018

#### **VACANT POSTS**

#### 1217. SHRIMATI RAKSHATAI KHADSE:

#### Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of top management and sensitive posts in health sector like Drugs Controller General of India are lying vacant, if so, the details thereof and the time since when these posts are lying vacant, postwise;
- (b) whether charges were handed over to other officers for very long period;
- (c) if so, the reasons therefor; and
- (d) the further steps taken by the Government to fill such posts on regular basis?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ASHWINI KUMAR CHOUBEY)

(a) to (d): The post of Drugs Controller General (India) [DCG(I)] was lying vacant since 02.11.2011 following completion of the tenure of Dr. Surinder Singh, the last regular incumbent of the post. Although UPSC recommended Dr. G. N. Singh for the post, it could not be filled up on regular basis due to stay order dated on 20.12.2011 on the recruitment process of the post passed by the Madras High Court in a Civil Writ Petition No. 28887/2011 filed by Indian Pharmacy Graduate Association. However, with the approval of ACC (Appointments Committee of the Cabinet) vide an order dated 23.10.2012, Dr. G. N. Singh, Secretary cum Scientific Director, IPC, was given additional charge of the post till the matter was decided by the Madras High Court, or until further order, whichever was earlier.

The High Court of Madras vide its order dated 04.01.2018 dismissed the said Writ Petition, clearing the way to fill the post on regular basis.

Information with reference to other posts in the Ministry is being collected and the same will be laid on the Table of the House.